

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Statement showing regarding Institution, Disposal and Pendency relating to Commercial Courts Act
of Assam for the month of August, 2019

Sl.No	Districts	Beginning	Institution	Disposal	Pendency
1	Baksa	-	-	-	-
2	Barpeta	-	-	-	-
3	Bonagaigaon	03	0	0	03
4	Cachar	-	-	-	-
5	Chirang	-	-	-	-
6	Darrang	-	-	-	-
7	Dhemaji	-	-	-	-
8	Dhubri	-	-	-	-
9	Dibrugarh	02	0	0	02
10	Dima Hasao	-	-	-	-
11	Goalpara	-	-	-	-
12	Golaghat	-	-	-	-
13	Hailakandi	-	-	-	-
14	Jorhat	-	-	-	-
15	Kamrup(M)	433	04	04	433
16	Kamrup(R)	-	-	-	-
17	Karbi Anglong	-	-	-	-
18	Karimganj	-	-	-	-
19	Kokrajhar	-	-	-	-
20	Lakhimpur	-	-	-	-
21	Morigaon	-	-	-	-
22	Nagaon	-	-	-	-
23	Nalbari	01	-	01	-
24	Sivasagar	-	-	-	-
25	Sonitpur	02	-	-	02
26	Tinsukia	-	-	-	-
27	Udalguri	-	-	-	-
Total		441	04	05	440